


Notice

Options are invited from the retired District/Additional District Judges, who are practising in the High Court, for appointment as Presenting Officers in the Service Appeals filed by the employees of the Subordinate Courts of States of Punjab, Haryana and U.T., Chandigarh, to defend the same on behalf of the department, on a consolidated fee of ²Rs. 10,000/- per appeal. The persons interested may apply within 15 days from the date of issuance of notice, on a plain paper, addressed to the learned Registrar General of this Court, in the office of Registrar (Administration-II), Room No. 11, 1st Floor, High Court Building, Chandigarh.


12/11/2020.
Superintendent
Punjab & Haryana High Court
Chandigarh